

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2024 in CRP/69/2024/(Filing No.)

SANGAY DOMA BHUTIA AND OTHERS

APPLICANTS

VERSUS

M/S YAMA ENTERPRISES PRIVATE
LIMITED AND ANOTHER

RESPONDENTS

Date: 23.08.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Mr. Zangpo Sherpa, Advocate.
 Mr. Mohan Sharma, Advocate.

Respondents

R-1 Mr. Purab Wangdi, Advocate.

R-2 Mr. Pradeep Sharma, Advocate.

ORDER

Learned Counsel Mr. Pradeep Sharma enters appearance for the Respondent No.2 today and undertakes to file Vakalatnama during the course of the day.

In the meanwhile, if the opposing parties so desire they may file their response.

As prayed for by Learned Counsel for the Applicants, the proceedings before the Court of the Learned District Judge Special Division-I, Sikkim at Gangtok, in Title Suit No.26 of 2022, *M/s Yama Enterprises Private Ltd. vs. Chewang Lhamu Bhutia*, are stayed until further orders.

List on 25-09-2024 for hearing on I.A. No.01 of 2024.

Judge
23.08.2024